

**THE HIGH COURT OF MEGHALAYA**  
**AT SHILLONG**  
**OFFICE ORDER**

**Dated, Shillong the, 14<sup>th</sup> May, 2026**

**No.HCM.II/11/2014-Estt/32** In pursuance of this Registry's Notification No.HCM.II/66/2022-Rect/123 dated 13<sup>th</sup> May, 2026 and in exercise of the powers conferred under Article 229 of the Constitution of India read with Rule 5 of the High Court of Meghalaya Officers and Staff (Recruitment and Conditions of Service) Rules, 2019, the Hon'ble Chief Justice is pleased to appoint Shri Rishi Roy as Stenographer Grade-I, in the post sanctioned vide Sanction Order No.LJ(A)19/2005/Pt.I/227 dated Shillong the 5<sup>th</sup> December, 2014 in the Pay Level-16 of the pay Matrix, (Starting Rs 49,000/- pm along with PSP Rs 1250/-pm) plus other allowances as admissible under the rules with effect from the date of joining.

The appointee shall join the said post, within **2 (two) weeks** from the date of this order subject to submission of medical fitness certificate and police verification report from the competent authority.

The appointee shall be on probation for a period of 1 (one) year in terms of Rule 20 (1) of the High Court of Meghalaya Officers and Staff (Recruitment and Conditions of Service) Rules, 2019.

By Order,

  
**REGISTRARGENERAL**

**Memo. No.HCM.II/11/2014-Estt/32-A**

**Dated, Shillong 14<sup>th</sup> May, 2026**

**Copy to:-**

1. *The Registrar-cum-PPS to the Hon'ble Chief Justice, High Court of Meghalaya, for favour of kind information of the Hon'ble the Chief Justice.*
2. *The P.S. to Hon'ble Mr. Justice H.S Thangkhiew, High Court of Meghalaya, Shillong, for his Lordship's information.*
3. *The P.S. to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for his Lordship's information.*
4. *The P.S. to Hon'ble Mr. Justice B. Bhattacharjee, High Court of Meghalaya, Shillong for his Lordship's information.*

5. *The Central Project Coordinator (CPC), High Court of Meghalaya, Shillong for favour of kind information.*
6. *The Commissioner & Secretary to the Government of Meghalaya, Law Department, Shillong for kind information.*
7. *The Director of Health Services (MI), East Khasi Hills, Shillong for kind information and necessary action.*
8. *The Medical Superintendent, Civil Hospital, Shillong for kind information and necessary action.*
9. *The Superintendent of Police, East Khasi Hills, Shillong for kind information and necessary action.*
10. *The Treasury Officer, Shillong South Treasury, Shillong for kind information.*
11. *The Deputy Registrar (Accounts), High Court of Meghalaya for kind information and necessary action.*
12. *The System Analyst, High Court of Meghalaya, Shillong for uploading the same in the official website.*
13. *The Accountant cum Cashier High Court of Meghalaya for kind information and necessary action.*
14. *The Concerned appointee who shall note that his joining will be subject to Medical Police & Testimonial Verification Reports.*
15. *Office Copy.*

  
**REGISTRAR GENERAL**

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14/5/26